

और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में उत्तराखण्ड के पर्वतीय क्षेत्रों में सिंचाई की सुविधाओं का अभाव है तथा वहाँ पर खेत छोटे-छोटे एवं बिखरे हुए हैं और वहाँ खेती का ढंग अवैज्ञानिक है; और

(ख) यदि हाँ, तो ऐसे क्षेत्रों में सिंचाई सुविधाएं प्रदान करने के बारे में सरकार क्या कदम उठाने का विचार रखती है ?

†[Irrigation facilities in hill districts of Uttar Pradesh]

950. SHRI LAKHAN SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that there are no irrigation facilities in the hill areas of Uttarakhand in Uttar Pradesh where holdings are small and scattered and the method of farming unscientific; and

(b) if so, what steps Government propose to take provide irrigation facilities in such areas?]

कृषि और सिंचाई मंत्री (श्री सुरजित सिंह बरनाला) : (क) और (ख) अपेक्षित जानकारी एकत्र की जा रही है और प्राप्त होने पर सभा पटल पर रख दी जायगी ।

†[THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) The requisite information is being collected and will be laid on the Table of the House when received.]

Problems of the Khandsari industry

951. SHRI KALP NATH RAI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of the problems of the agro-based

and labour intensive khandsari industry; and

(b) if so, what steps Government propose to take to provide relief to the industry?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) The reliefs asked for by them are mainly in regard to the reduction of excise duty and exemption from local taxes like the purchase tax. These were examined in detail and it was seen that excise duty on khandsari sugar is already quite low. Hence, since of most of the controls on the khandsari are in the hands of the State Governments, they are being consulted in regard to the further exemption or relief from the local taxes.

Admission to M.B.B.S. course under the Central Government quota in the medical colleges at Cuttack and Agra

952. SHRI KALP NATH RAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that three applicants for admission to MBBS course, under the Central Government reserved quota; for the 1978 session, were nominated to the Medical Colleges at Cuttack and Agra, although they did not fall under any of the categories prescribed for the purpose and had secured less than 50 per cent marks, the minimum eligibility percentage;

(b) whether it is also fact that there were several other eligible persons among the applications; and

(c) if so, what are the steps taken for selecting the applicants in part (a) above in preference to the eligible applicants?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAG-

†[] English translation.

DAMBI PRASAD YADAV): (a) and (b) Yes.

(c) The candidates were nominated by the former Union Health Minister, at his discretion.

Wasteland distributed to landless in States

953. PROF RAMLAL PARIKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the surplus land available in each State; and

(b) the area of the casteland so far distributed to landless in each State?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) The Government of India collects information only in respect of ceiling-surplus lands. The available information is given in the appended statement.

Statement

State	Area estimated to be surplus (in acres)	Area declared surplus (in acres)	Area distributed (in acres)
Andhra Pradesh	16,33,865	16,33,865	2,01,583
Assam	5,60,424	5,50,424	2,99,607
Bihar	3,00,000	2,33,383	1,30,828
Gujarat	10,16,730	52,031	Nil.
Haryana	78,019	78,019	21,648
Himachal Pradesh	1,93,420	85,032	4,143
Jammu & Kashmir			
Karnataka	4,00,000	1,23,095	36,305
Kerala	1,50,000	1,18,737	43,986
Madhya Pradesh	3,88,449	3,88,449	85,920
Maharashtra	3,70,650	3,52,943	2,71,835
Manipur	2,911	58	Nil.
Orissa	2,00,000	1,26,332	93,755
Punjab	87,000	28,716	4,494
Rajasthan	7,94,000	2,51,736	1,23,914
Tamil Nadu	1,91,422	39,426	31,616
Tripura	4,981	1,906	452
Uttar Pradesh	2,74,077	2,74,077	1,82,710
West Bengal	2,00,000	1,11,850	40,391
Dadra & Nagar Haveli	9,390	8,967	3,192
Delhi	1,500	807	Nil.
Pondicherry	3,012	2,042	733
TOTAL	68,59,850	44,71,895	15,76,462

देश के अधिकांश ग्रामीण क्षेत्रों में डाक्टरों उपचार की सुविधाओं की अनुपलब्धता

954. श्री जगदीश प्रसाद माधुर :
श्री हरिशंकर भामड़ा :

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश के

अधिकांश ग्रामीण क्षेत्रों में डाक्टरों उपचार की समुचित सुविधाएँ उपलब्ध नहीं हैं;

(ख) क्या सरकार ऐसे क्षेत्रों में चलते फिस्ते चिकित्सा एककों की कोई योजना शुरू करने का विचार रखती है; और

(ग) यदि हाँ, तो इस सम्बन्ध में डीरर क्या है ?